National Company Law Appellate Tribunal, New Delhi
Principal Bench
Transfer Original Petition (AT) (MRTP) No. 02 of 2017
(Old Compensation Application No. 51 of 2000)

IN THE MATTER OF:

Macedon Indo Austrian Ventures Pvt. Ltd. ... Appellant

Vs.

New Standard Engineering Co. Ltd. ...Respondent

Present:
For Appellant:- Mr. Aditya Narain, Advocate
For Respondent:- Ms. Iti Agarwal, Advocate

O R D E R
(Virtual Mode)

03.08.2021: Today the matter is listed for directions.

Earlier the matter was heard by comprising Bench Justice Jarat Kumar Jain and Mr. Kanthi Narahari. Mr. Kanthi Narahari has been transferred to Chennai Bench, therefore, the matter is released from the part heard.

As the composition of the Bench is changed, therefore, we have to hear the matter afresh.

Ld. Counsel for the Appellant submits that as the Managing Director/Promoter of the Appellant Company has passed away, therefore, he prays 8 weeks' time to file Appropriate Application to bring on record authorized person to conduct this Appeal. Prayer allowed.

Let the matter be fixed 'For Orders' on **25th October, 2021.**

[Justice Jarat Kumar Jain]
Member (Judicial)

[Dr. Ashok Kumar Mishra]
Member (Technical)

SC/nn.